

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

31.

IA 2484(MB)2023 IN
C.P. (IB)/371(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Canara Bank

Vs

Gammon Engineering And Contractors Private
Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Shdriraj khambete, Ld. Counsel for the Petitioner present. Mr. Sabnis, Ld. Counsel for the Respondent present.
2. Counsel for the Petitioner seeks time to adjournment. At request of the counsel for the petitioner, list this matter for hearing on **02.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)